

3
order not filed.

Registrar

My
26/3/02

Or. dt. 27.3.2002

Ld. counsel for the applicant is present. Mr. D.N. Mehta, Ld. S.C (Railways) filed Memo of Appearance today for all respondents and prays for time to file counter.

Heard. Time granted till 15.4.2002 to file counter.

~~REGISTRAR~~

counter not filed

~~order not filed~~
Dt. 15.4.2002

Ld. Standing Counsel for the Railways prays for further time to file counter.

Time granted till 29.4.2002 to file counter.

~~REGISTRAR~~

counter not filed

~~order not filed~~
26/4

The C.A. is allowed in the aforesigned terms. No Costs.

~~order not filed~~
25/6/2002

MEMBER (JUDICIAL)

Order Dtd. 25.6.2002 (Later)

Send copies of this order to the Respondents at the costs of the Applicant; on whose behalf Shri S.B. Jena, undertakes to file the required postages by 26.6.02.

Upon furnishing the required postages free copies of the order be handed over to the Counsels of both sides.

~~order not filed~~
25/6/2002

MEMBER (JUDICIAL)